(P) - Provisional.

The fluctuations in per capita availability are mainly due to fluctuations in production on account of variations in weather conditions, increasing population etc.

Need for revolutionary improvement in agriculture sector

†790. SHRI RAM JETHMALANI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that there is a need of new revolutionary improvement in the Agricultural sector in the country;
 - (b) if so, Government's reaction in this regard;
- (c) whether it is also a fact that priority must be given for making per hectare production rate competitive to International level instead of increasing capital investment in Agricultural sector of the country;
 - if so, Government's reaction in this regard; and
 - the perspective plan of Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) to (e) The Eleventh Five Year Plan started in the backdrop of a low annual growth rate in the agriculture sector vis-a-vis the nonfarm sector during the Tenth Plan as well as declining profitability. The need for accelerating agricultural growth to 4% per annum to achieve equitable and inclusive growth and make farming viable, led to various initiatives for revitalization of agriculture sector during the Eleventh Plan. The results have been satisfactory. Alltime record production was witnessed in rice, wheat, sugar cane and cotton, as the average annual growth rate in the agriculture and allied sector during Eleventh Plan improved to 3.3% as opposed to 2.4% in the Tenth Plan. These initiatives will continue in the 12th Five Year Plan.

Increasing capital investment in agriculture is necessary to, inter-alia, create required infrastructure, which is key to increasing productivity. The Gross Capital Formation (GCF) in Agriculture and Allied sector at constant (2004-05) prices has increased from Rs. 92,057 crore in 2006-07 to Rs. 142,254 crore in 2010-11. The impact of this increased investment is clearly visible in the above mentioned results.

Export of Beef

†791. SHRI RAGHUNANDAN SHARMA: Will the Minister of AGRICULTURE be pleased to state:

- whether a Working Group of Department of Animal Husbandry, Dairying and Fisheries has submitted a report to Planning Commission of India for Twelfth Five Year Plan (2012-17) in which under para 12.3.1 of chapter 12 titled 'Meat and abattoir', it is mentioned that 'export of beef is banned at present that's why after making required amendments in export-import policy, export of beef be permitted';
- (b) whether Government would like to ignore this report keeping in mind sentiments of majority of Indian masses; and
 - (c) if so, by when Government will take decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. CHARAN DAS MAHANT): (a) Planning Commission has informed that it had set up a Working Group on Animal Husbandry and Dairying for formulation of Twelfth Five Year Plan and the cited recommendation of the Working Group under Para 12.3.1 of Chapter 12 has already been deleted. The final version of Para 12.3.1 reads as follows:

"Since slaughter is a state subject, the actual processing of meat for exports as well as for domestic demand follow the laws of the individual states, which are at variance with each other. The new regulations notified in May, 2011 under Food Safety and Standards Act call for complete modernization of the industry to produce quality and safe meat. There is a need to improve awareness among the stake holders on Food Safety and quality aspects of meat for effective implementation of the newly proposed Food Safety Rules."

(b) and (c) does not arise in view of reply at (a).

[†]Original notice of the question was received in Hindi.